

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 620**  
ANSWERED ON 03.02.2026

**PROPERTY CARDS ISSUED UNDER THE SVAMITVA SCHEME**

†620. SHRI THARANIVENTHAN M S:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the total number of property cards issued under the Survey of Villages Abadi and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme in the country, State-wise, particularly Tamil Nadu;

(b) the number of villages where the survey and mapping under the SVAMITVA Scheme has been completed and the number of property cards pending for issuance in Tamil Nadu;

(c) the funds allocated, released and utilized for the implementation of the SVAMITVA Scheme so far in Tamil Nadu;

(d) the steps taken by the Government to ensure awareness among rural property owners, particularly in remote and backward areas of Tamil Nadu, regarding the benefits and process of obtaining property cards;

(e) whether the Government has any grievance redressal or dispute resolution mechanism for property owners facing delays or errors in property card issuance, if so, the details thereof; and

(f) the impact of the SVAMITVA Scheme on access to credit, property security and local governance in Tamil Nadu and any measures being taken to further strengthen the scheme, if so, the details thereof?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) and (b) As on 29.01.2026, Under SVAMITVA Scheme, 3.06 Crore property cards have been prepared across 1.86 lakh villages across the country. In Tamil Nadu, drone survey was completed in 3 villages on Pilot basis and no property cards have been issued as the State has decided not to implement the scheme beyond pilot villages due to existence of prior records of Natham areas (inhabited). State-wise details are at Annexure-I.

(c) No funds have been allocated to the State Govt. of Tamil Nadu so far.

(d), (e) and (f) in view of reply given in part (a) and (b) above, question does not arise

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Annexure referred to in reply to part (a) of the Lok Sabha UnStarred Question No. 620 to be answered on 03.02.2026 regarding Property Cards Issued under the SVAMITVA Scheme

States/UTs	Property Cards prepared (villages)	Number of Property Cards prepared
Andaman and Nicobar Islands	141	7409
Andhra Pradesh	908	384336
Arunachal Pradesh	0	0
Assam	0	0
Chhattisgarh	2557	196757
Dadra and Nagar Haveli and Daman and Diu	75	4397
Delhi	0	0
Goa	410	672646
Gujarat	10122	1658089
Haryana	6260	2515646
Himachal Pradesh	364	5419
Jammu and Kashmir	1294	43910
Jharkhand	0	0
Karnataka	4930	1038215
Kerala	0	0
Ladakh	225	18788
Lakshadweep Islands	10	13563
Madhya Pradesh	39474	6565879
Maharashtra	22609	3758310
Manipur	0	0
Mizoram	30	4041
Odisha	43	1716
Puducherry	92	2801
Punjab	319	43922
Rajasthan	15163	1443423
Sikkim	0	0
Tamil Nadu	0	0
Telangana	0	0
Tripura	893	571783
Uttar Pradesh	72938	11412927
Uttarakhand	7441	278229
Total	186298	306,42206